

Management Plans are prepared and got approved from the Department of Environment. All necessary provisions for reclamation of land, afforestation and other protective measures are incorporated therein.

As far as the thermal power stations are concerned, the Central Board for the prevention and Control of Water Pollution has fixed standards for particulate matter emission and sulphur dioxide control. While appraising the new projects for thermal power stations, detailed consideration is given to environmental aspects so as to see that the emissions are within the permissible limits.

Expansion of Indian Telephone Industries unit at Palghat, Kerala

527. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the original proposal in regard to the development of the Indian Telephone Industries unit at Palghat, Kerala has been given up or changed;

(b) if so, the reasons thereof;

(c) whether the expansion will be carried out as per the original plan; and

(d) if so, the facts thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise,

(c) Yes, Sir.

(d) During the current Five Year Plan, the Palghat Unit is being expanded to reach a production capacity of 1.6 lakh lines per annum consisting of—

(i) 60,000 equivalent lines of Digital Trunk Automatic Exchanges;

(ii) 50,000 lines of Electronic Private Automatic Branch Exchanges; and

(iii) 50,000 lines of Rural Automatic Exchanges.

Profits earned and losses incurred by Public Sector Undertakings

528. SHRI T. BASHEER : Will the Minister of INDUSTRY be pleased to state :

(a) the number of Central Government public undertakings which made profit during last year;

(b) the names of those undertakings and their projects; and

(c) names of those which incurred loss during the same period and the losses incurred ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K. K. TEWARY) : (a) As per the Public Enterprises Survey 1984-85 placed on the Table of the House on 27th February, 1986, 113 Central Public Enterprises have made net profits for the year 1984-85 amounting to Rs. 2023 30 crores.

(b) and (c). The names of the enterprises which have earned profits and those which have incurred losses along with the amount of profit/loss in each case are available in Volume I of the Public Enterprises Survey 1984-85 at page Nos. 52-57. It is presumed that in part (b) of the question the Hon'ble Member is referring to "Profits" and not to "Projects".

Travancore Cochin Christian Succession Act

529. SHRI SURESH KURUP: Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether it has come to the notice of the Union Government that the Travancore Cochin Christian Succession Act has been nullified due to a judgement of the Supreme Court;

(b) whether Government intend to bring forward a legislation to overcome the diffi-

culties the Christian community in Kerala in facing due to this judgement; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) Yes, Sir.

(b) and (c). No such proposal is under consideration of the Government. The State Government of Kerala is considering the question of unification of the laws of succession among Christians in that State. That Government has been requested to take into consideration the decision of the Supreme Court in Mary Roy Vs. State of Kerala and Others while considering the said question.

[*Translation*]

Postal Insurance policies

530. SHRI JITENDRA PRASADA : Will the Minister of COMMUNICATIONS be pleased to state the total number and value of postal insurance policies issued during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : 1,95000

Rs. 159 crores.

[*English*]

Commissioning of telephone exchanges in Kerala

531, SHRI P. A. ANTONY Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that many sanctioned telephone exchanges in Kerala have not been commissioned due to various reasons; and

(b) if so, the time by which these exchanges will be commissioned and lines expanded ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Sanctioned exchanges will be commissioned progressively during the 7th Plan period depending upon the completion of Telephone exchange buildings and material supplies.

Setting up of Major Government Projects in Rajasthan

532. SHRI VIRDHI CHANDER JAIN : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government of Rajasthan have made repeated requests to the Union Government during the last five years to set up some major Government projects in the State;

(b) if so, the details of these projects and the reaction of Union Government thereto; and

(c) the present position in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K. K. TEWAR) : (a) to (c) : Information is being collected and will be laid on the Table of the House.

Generation of Internal Resources for Development Projects by Public Sector Undertakings

534 SHRI BRAJAMOHAN MOHANTY: Will the Minister of INDUSTRY be pleased to state :

(a) Whether public sector undertaking have been instructed to generate their own finance for Seventh Five Year Plan developmental projects from their internal resources;

(b) if so, what is their response.

(c) the names of Public Sector Undertakings which have expressed their inability in this regard; and

(d) the reaction of Government thereto?